

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P No. 207/(MAH)/2017
CA No.

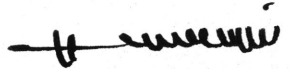
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.02.2017

NAME OF THE PARTIES: M/s. Swadhaar Information & Management Services P. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1'	Hemant G. G.	Advocate	

ORDER

T.C.S.P. No. 207/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, this Bench directs RD & OL of Mumbai to
file report within 2 weeks hereof.

List this matter for hearing on 01.03.2017.

Sd/-
B.S.V. PRAKASH KUMAR
MEMBER (JUDICIAL).

Sd/-
V. NALLASENAPATHY
MEMBER (TECHNICAL).